

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CA(CAA)-691(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

Hirise Infracon Ltd.

SECTION : 230-232 of the Companies Act, 2013.

ORDER

None Present.

In the interest of justice, list this matter on 26.09.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)